



Government of Jammu and Kashmir,  
**HOME DEPARTMENT,**  
Civil Secretariat, Jammu/Srinagar.

Notification,  
Srinagar, the 25<sup>th</sup>, October, 2019.

**SRO 649** .-Whereas, immovable property comprising of land measuring 25 Kanals and 01 Marla under Khasra No's. 1379, 1380, 1381, 1382, 1384, 1385, 1386, 1387 and 1388 situated at village Sawjian (Khat), Tehsil Mandi, District Poonch is required by the the Union Government in connection with the purpose of the Union; and

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India:

Now, therefore the Government in exercise of the powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, hereby notifies that the aforesaid immovable property be requisitioned.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS,  
Principal Secretary to the Government.

Dated: - 25.10.2019.


Home/Land-Acq/74/2019.

Copy to the:-

1. Principal Secretary to Hon'ble Governor.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs ((w.t.s.c)).
5. Director, Archaeology, Archives and Museums, J&K.
6. Deputy Commissioner, Poonch.
7. Special Secretary to Chief Secretary J&K.
8. Pvt. Secretary to the Principal Secretary to Government (Home) Department.
9. In-Charge Website, Home Department
10. Stock file.

Copy also to the:-

- (i) Principal Director Defence Estates, Northern Command, Satwari, J&K, Jammu.
- (ii) Defence Estate Officer, Jammu Circle, Jammu Cantt-180009

 25.10.19

(Rashid Raina) KAS,  
Under Secretary to the Government.